

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-02-2024 AT 10:30 AM**

IA (IBC) 271/2024 in IA No. 197/2022 in CP(IB) No.673/7/HDB/2019
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Bank of India

...Financial Creditor

VS

ECI Infra Towers Company Pvt Ltd
(Corporate Guarantor of ECI Engineering &
Construction Co.Ltd)

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 271/2024 in IA No. 197/2022

Learned Counsel Smt Mummaneni Vazra Laxmi, for applicant present through Video Conference. This is an application to take 4th Progress Report on record. Report taken on record. Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER